

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 67 & 68 of 2014**

**Dated : 3<sup>rd</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**M/s OPG Power Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Mr. Aman Gupta

Counsel for the Respondent(s) : Mr. S. Vallinayagam

**ORDER**

Heard learned counsel for the appellant for some time.

Post the matter for further hearing on **8<sup>th</sup> January, 2015.**

**( Justice Surendra Kumar )  
Judicial Member**

**( Rakesh Nath )  
Technical Member**

*rkt/jps*